

## Patna High Court, Patna

### Notice

Following 43 (Forty three) more Candidates have been selected for temporary engagement as General Mazdoors (Unskilled) on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory:-

Sl. No.	Roll No.	Name of the Candidate
1.	4729	Kaushlendra Kumar
2.	5634	Vishwanath Das
3.	83	Md. Shabbir Alam
4.	800	Meena Kumari
5.	3049	Irfan Ahmed
6.	1998	Rakesh Kumar
7.	5275	Chandan Sahu
8.	2620	Yogendra Thakur
9.	4032	Shashwat Kumar Singh
10.	1098	Sanjay Kumar
11.	4627	Somnath Gupta
12.	4946	Rakesh Kumar
13.	4028	Kailash Kumar
14.	326	Rakesh Kumar
15.	2053	Shailesh Kumar
16.	2438	Jyoti Kumari
17.	2721	Anup Kumar
18.	4754	Bablu Kumar Singh
19.	1772	Pravin Kumar
20.	4922	Rajan Kharwar
21.	2834	Kishor Kunal
22.	6066	Bhola Kumar
23.	3609	Anand Mohan
24.	5783	Upendra Nath Singh
25.	4519	Satyendra Narayan
26.	2584	Rajeev Ranjan
27.	3495	Paras Nath Gupta
28.	4910	Dharmveer Sah
29.	5657	Ritesh Kumar Singh
30.	2479	Anil Kumar Singh
31.	3404	Rakesh Kumar
32.	3918	Kumar Chandan Singh
33.	1428	Rahul Kumar
34.	2645	Manish Kumar
35.	3904	Tinku Kumar
36.	3029	Vijay Kumar
37.	763	Gaurav Kumar Mishra
38.	473	Anita Kumari
39.	3839	Rekha Kumari
40.	888	Awadhesh Kumar
41.	1304	Chandan Kumar
42.	3132	Arvind Kumar
43.	4369	Shambhu Kumar

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being sent through Registered Post.

This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Leaving / School Transfer Certificate.
- (2) Original Educational Qualification Certificate.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or past and pending criminal case, if any, on affidavit.

Date :- 15.01.15.....

  
Registrar General  
Patna High Court, Patna